

- (iv) Trades which are a health/fire hazard.

[English]

[Translation]

**Supply of seeds for M.P's Lawns**

1057. SHRI HARISH PAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that plenty of seeds, plants and fertilizers are being made available to the Members of Parliament residing at ground floors, to be used in their lawns by Horticulture Department of Central Public Works Department;

(b) if so, the details of the items supplied for the purpose and the number of gardeners appointed for MP's houses; and

(c) the details of other facilities being provided to them by the Horticulture Department for the gardens and lawns of the MPs?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) The Horticulture Directorate of the Central P.W.D. supplies, on demand, sufficient quantities of seeds, plants and fertilizers to the Member of Parliament.

(b) Vegetable seeds of all kinds, plants, including trees, shrubs, perennials and fruit plants, cowdung manure, Okhla sludge and Urea are supplied. One Mali is entrusted with the maintenance of 12 flats in a week on rotational basis.

(c) Flowering trees and shrubs are planted in community lawns and road berms and also in the flats where site is available. In addition, seasonal flower seedlings are also supplied to individual allottees of flats, on demand.

**Sugar Mill for Meerut, Uttar Pradesh**

1058. SHRI HARISH PAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether farmers of Uttar Pradesh have demanded establishment of a sugar factory in Kau Khas in Meerut district, Uttar Pradesh;

(b) if so, the action taken in this regard; and

(c) the time by which it is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) to (c). An application for grant of an Industrial Licence for establishment of a new sugar factory at Mau Khas in Meerut District was received in the Department of Food on 20.2.1989 through the Department of Industrial Development. This application was considered by the Screening Committee of the Department of Food and in the light of the observations of the Screening Committee, the matter was referred back to the State Government. The reply from the State Government is still awaited.

**Out Break of Cholera**

1059. SHRI MANORANJAN BHAKATA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether outbreak of Cholera epidemic in North Andaman tolled more than 50 lives;

(b) if so, the reasons therefor;

(c) whether the same disease outbreaked